

Name of the Corporate Debtor: Vichare Express & Logistics Private Limited; Date of Commencement of CIRP: 12-03-2024; List of Creditors as on: 22-04-2024; Name of IP: Mr. Vishal Ghisulal Jain; Process Number: 1; Last 5 digit of registration number: 10742

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	37142539	2	37142539	39.94	0	0	0	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	4	2221176	0	0	0.00	0	0	2221176	Annexure 6
7	Operational creditors (Government Dues)	2	111333340	1	47099541	50.64		0	64233799	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	34	11742256	34	8759951	9.42	0	192254	2790051	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		42	162439311	37	93002031	100.00	0	192254	69245026	